

[English]

Casual Approach of Delhi Police

997. SHRI V.V.RAGHAVAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Delhi Police has been criticised by a Delhi Court for their casual approach in handling heinous offences which had enabled the real culprits to go scotfree; and

(b) if so, the details thereof alongwith the reaction of the Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) There have been some instances where the courts commented adversely upon the manner in which investigations were conducted by the Police officials. In all such cases, Delhi Police take appropriate action against the erring Police officials, if any.

Setting Up of National Labour Commission

998. SHRI AJAY CHAKRABORTY :
SHRI INDRAJIT GUPTA :

Will the Minister of LABOUR be pleased to state :

(a) whether the Trade Union Organisations and employer's organisations have demanded the setting up of a new National Labour Commission;

(b) if so, the reaction of the Government thereon; and

(c) the steps taken to set up the Commission?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) Yes, Sir.

(b) and (c) Labour Laws have been enacted over a period of time to address a number of issues which assume importance and attracted pointed attention at a particular point of time. While many of these issues are of continued nature, some of these might have ceased to be of importance, hence the need for review of labour policies, programmes and laws flowing from them. This question has also been discussed in the Tripartite Meeting of the Standing Labour Committee and Indian Labour Conference and the Govt. has agreed, in principle, to have these reviewed by setting up a high powered body so as to ensure consistency of labour laws with the general changes taking place in the economy as also to provide for greater welfare of the working class.

Gas Based Thermal Power Project

999. COL. SONA RAM CHOUDHARY : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) Whether Rajasthan State Electricity Board installed 3 MW Gas based Thermal Power Project at Ramgarh for utilization of Gas reserves formed in Jaisalmer under phase-I at a cost of Rs. 19 crore;

(b) if so, whether Gas based Thermal Power Plant is now under closure;

(c) if so, the reasons therefor; and

(d) the action taken/proposed to be taken by the Government to save this Power Project from closure?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) RSEB has installed a 3 MW gas based Thermal Power Station at Ramgarh under phase-I at a cost of Rs. 12.71 crore.

(b) and (c) The Plant is under closure as it is difficult to use the gas with high carbon content in the gas turbine.

(d) ONGC and GAIL have been advised to examine this issue in consultation with RSEB.

[Translation]

Misbehaviour with Women by Police

1000.DR. Y.S. RAJA SEKARA REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any case of misbehavior with women by Delhi Polices have come to the notice of the Government during 1998;

(b) if so, the details thereof;

(c) whether some women security personnel working in other institutions are also among the affected women; and

(d) if so, the action taken against the police officials found guilty?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) Delhi Police have reported that two cases of misbehavior with women by their personnel came to their notice during 1998 (upto 15.5.98). In one case, a Constable allegedly tried to molest a lady in Kalkaji area and in the other, a Constable misbehaved with a lady in Anupam Cinema. Criminal cases have been registered in both these cases. However, according to Delhi Police, no instance of misbehavior with a female security personnel working in other institutions came to their notice during the relevant period.